

**Practical Training of newly appointed Officers of DJS (2023 Batch)**  
**(Alphabetically)**  
**w.e.f. 01<sup>st</sup> to 11<sup>th</sup> July, 2024**

Sl. No.	Name of Trainee Officer	Name of Judicial Officer attached with	District	Court Complex	
1	Abhay Choudhary	Mr. Harjeet Singh Jaspal	SCJ-cum-RC	Central	THC
2	Akanksha Singh	Ms. Swati Sharma	SCJ-cum-RC	South-East	Saket
3	Akshay Prakash	Ms. Swayam Siddha Tripathy	Civil Judge	South	Saket
4	Amit Kumar	Mr. Deepak Kumar-II	SCJ-cum-RC	South-West	Dwarka
5	Amit Rana	Mr. Himanshu Raman Singh	SCJ-cum-RC	West	THC
6	Anjali Singh	Mr. Ajay Kumar Malik	JSCC-cum-ASCJ-cum-GJ	South-West	Dwarka
7	Ankita Bhatia	Ms. Tania Singh	JSCC-cum-ASCJ-cum-GJ	West	THC
8	Anshul Agnihotri	Mr. Vikas Madaan	Civil Judge	West	THC
9	Anshul Negi	Mr. Vaibhav Chaurasia	CCJ-cum-ARC	West	THC
10	Anubhav Bijalwan	Ms. Tapasya Agarwal	ACJ-cum-CCJ-cum-ARC	West	THC
11	Anubhav Sharma	Mr. Ajay Kumar Malik	JSCC-cum-ASCJ-cum-GJ	South-West	Dwarka
12	Anugya Chauhan	Ms. Ruby Neeraj Kumar	SCJ-cum-RC	South	Saket
13	Anushtha Srivastava	Ms. Neetu Sharma	CCJ-cum-ARC	Central	THC
14	Ariba Khan	Ms. Medha Arya	ACJ-cum-CCJ-cum-ARC	Central	THC
15	Ashima Lakhanpall	Mr. Deepak Vats	JSCC-cum-ASCJ-cum-GJ	South	Saket
16	Atisha Jain	Ms. Saloni Singh	SCJ-cum-RC	Shahdara	KKD
17	Bhagwat Prasad Meena	Ms. Neetu Nagar	JSCC-cum-ASCJ-cum-GJ	South-East	Saket
18	Bhawna Rattan	Mr. Ankit Mittal	Civil Judge	South-West	Dwarka
19	Danveer	Ms. Neha Pandey	Civil Judge	Central	THC
20	Deepika	Mr. Bharat Aggarwal	Civil Judge	Central	THC
21	Disha Langan	Mr. Ajeet Narayan	Civil Judge	Central	THC
22	Garima Garg	Mr. Deepak Sherawat	SCJ-cum-RC	North-West	Rohini
23	Gaurav Singal	Ms. Neeti Suri Mishra	SCJ-cum-RC	North	Rohini
24	Gaurav Ujjwal	Ms. Bharti Garg	Civil Judge	Central	THC
25	Gowri Reghunath	Mr. Pranav Joshi	JSCC-cum-ASCJ-cum-GJ	Central	THC
26	Hala Quamar	Mr. Mayank Goel	JSCC-cum-ASCJ-cum-GJ	Shahdara	KKD
27	Isha Rana	Ms. Chitranshi Arora	Civil Judge	South-West	Dwarka
28	Isha Thakur	Ms. Shruti Chaudhary	JSCC-cum-ASCJ-cum-GJ	North-East	KKD
29	Ishita Bhardwaj	Mr. Nishat Bangarh	Civil Judge	South-West	Dwarka
30	Jyoti	Mr. Paras Dalal	ACJ-cum-CCJ-cum-ARC	South	Saket
31	Kahkashan Jabin	Mr. Vaibhav Mehta	SCJ-cum-RC	New Delhi	PHC
32	Kashish Bajaj	Mr. Umang Joshi	Civil Judge	Central	THC
33	Manisha Bhau	Ms. Naina Gupta	ACJ-cum-CCJ-cum-ARC	South-East	Saket
34	Mayank Singhal	Ms. Anuradha Jindal	ACJ-cum-CCJ-cum-ARC	South-West	Dwarka
35	Minakshi Meena	Ms. Aakanksha Vyas	SCJ-cum-RC	North-East	KKD
36	Mohini Meena	Mr. Anurag Thakur	SCJ-cum-RC	East	KKD
37	Nandini Garg	Ms. Swayam Siddha Tripathy	Civil Judge	South	Saket
38	Neelmani Sharma	Ms. Swati Gupta-I	JSCC-cum-ASCJ-cum-GJ	New Delhi	PHC
39	Neha Jarwal	Mr. Siddhant Sihag	ACJ-cum-CCJ-cum-ARC	New Delhi	PHC
40	Nirmala Singh	Ms. Kanika Agarwal	Civil Judge	South	Saket
41	Nitika	Mr. Sukhman Sandhu	Civil Judge	New Delhi	PHC
42	Pallavi Tyagi	Mr. Vaibhav Mehta	SCJ-cum-RC	New Delhi	PHC
43	Parul Sharma	Mr. Shubham Devadiya	Civil Judge	South-East	Saket
44	Prerna Rai	Mr. Deepak Kumar-II	SCJ-cum-RC	South-West	Dwarka
45	Prithvi Joshi	Ms. Disha Singh	Civil Judge	West	THC
46	Priyanka	Ms. Anuradha Jindal	ACJ-cum-CCJ-cum-ARC	South-West	Dwarka
47	Priyanka Devi	Mr. Ankit Mittal	Civil Judge	South-West	Dwarka

Sl. No.	Name of Trainee Officer	Name of Judicial Officer attached with	District	Court Complex
48	Puneet Negi	Ms. Chitranshi Arora	Civil Judge	South-West Dwarka
49	Rahul Katare	Mr. Sahil Khurmi	Civil Judge	Central THC
50	Rahul Saini	Mr. Kapil Gupta	Civil Judge	Central THC
51	Rangat Ghirra	Ms. Poorva Mehra	Civil Judge	South-East Saket
52	Ravisha Sidana	Mr. Yashu Khurana	Civil Judge	South-East Saket
53	Sandeep	Mr. Fahad Uddin	JSCC-cum-ASCJ-cum-GJ	East KKD
54	Sanya Singh	Mr. Kautuk Bhardwaj	Civil Judge	West THC
55	Sanyam Jain	Mr. Rakesh Kumar-II	JSCC-cum-ASCJ-cum-GJ	North Rohini
56	Sapna Kumari Meena	Ms. Swati Sharma	SCJ-cum-RC	South-East Saket
57	Satendra Pal Singh	Mr. Nishat Bangarh	Civil Judge	South-West Dwarka
58	Shiva Parashar	Ms. Neha Mittal	JSCC-cum-ASCJ-cum-GJ	North-West Rohini
59	Shraddha Srivastava	Mr. Sahil Gupta	Civil Judge	Central THC
60	Shreejee Abbot	Mr. Charan Salwan	Civil Judge	Central THC
61	Shreya Singh	Ms. Neha Pandey	Civil Judge	Central THC
62	Shruti Saraswat	Mr. Harjeet Singh Jaspal	SCJ-cum-RC	Central THC
63	Shubham Gupta	Mr. Himanshu Raman Singh	SCJ-cum-RC	West THC
64	Shubhamjot Kaur Rakhra	Ms. Ruby Neeraj Kumar	SCJ-cum-RC	South Saket
65	Shubhangi Aggarwal	Ms. Tania Singh	JSCC-cum-ASCJ-cum-GJ	West THC
66	Shubhangi Srivastava	Ms. Swati Gupta-I	JSCC-cum-ASCJ-cum-GJ	New Delhi PHC
67	Sidhant Krishan Singh	Mr. Pranav Joshi	JSCC-cum-ASCJ-cum-GJ	Central THC
68	Sukriti Jha	Mr. Siddhant Sihag	ACJ-cum-CCJ-cum-ARC	New Delhi PHC
69	Suneet Anand	Mr. Deepak Vats	JSCC-cum-ASCJ-cum-GJ	South Saket
70	Surabhi Rastogi	Mr. Vaibhav Chaurasia	CCJ-cum-ARC	West THC
71	Surbhi Gupta	Mr. Sukhman Sandhu	Civil Judge	New Delhi PHC
72	Surbhi Sharma	Ms. Tapasya Agarwal	ACJ-cum-CCJ-cum-ARC	West THC
73	Tanmay Batham	Ms. Neetu Nagar	JSCC-cum-ASCJ-cum-GJ	South-East Saket
74	Tuhina Mardi	Mr. Paras Dalal	ACJ-cum-CCJ-cum-ARC	South Saket
75	Upender Kumar	Mr. Bharat Aggarwal	Civil Judge	Central THC
76	Urvi Gupta	Ms. Kanika Agarwal	Civil Judge	South Saket
77	Vaibhav Garg	Ms. Medha Arya	ACJ-cum-CCJ-cum-ARC	Central THC
78	Vanshika Mehta	Ms. Neetu Sharma	CCJ-cum-ARC	Central THC
79	Vidushi Garg	Ms. Naina Gupta	ACJ-cum-CCJ-cum-ARC	South-East Saket

Dr. Aditi Choudhary  
D.I.J.S  
Director (Academics) /  
Chairperson (Officiating)



DELHI JUDICIAL ACADEMY  
(High Court of Delhi)  
Sector-14, Dwarka, New Delhi-110078  
011-20892191, 011-28036502 (O)  
Email: dja@nic.in

No. DJA/Acd./Induction (DJS)/Batch-2023/1740/2023/3076

31<sup>st</sup> May, 2024

To,

- ✓ The Ld. Principal District & Sessions Judge (HQs) Central, THC
2. The Ld. Principal District & Sessions Judge, New Delhi, PHC
3. The Ld. Principal District & Sessions Judge, South-West, Dwarka
4. The Ld. Principal District & Sessions Judge, West, THC
5. The Ld. Principal District & Sessions Judge, East, KKD
6. The Ld. Principal District & Sessions Judge, South, Saket
7. The Ld. Principal District & Sessions Judge, Shahdara, KKD
8. The Ld. Principal District & Sessions Judge, North-West, Rohini
9. The Ld. Principal District & Sessions Judge, North, Rohini
10. The Ld. Principal District & Sessions Judge, South-East, Saket
11. The Ld. Principal District & Sessions Judge, North-East, KKD

Sub.: Court Attachment of Trainee Officers of DJS in District Courts w.e.f. 01<sup>st</sup> to 11<sup>th</sup> July, 2024.

Respected Sir/Madam,


A batch of 79 (seventy-nine) newly appointed Officers to Delhi Judicial Service (DJS) have reported to the Delhi Judicial Academy for their one year Induction Training Course. As per the approved training module of the Induction Course, the Judicial Officers under training are required to undergo Practical Training in the District Courts.

It is requested that as per schedule (Annexure 'A'), the Trainee DJS Officers may kindly be attached in the respective District Courts w.e.f. 01<sup>st</sup> to 11<sup>th</sup> July, 2024.

If the Mentor Judicial Officer with whom the Trainee DJS Officer has been attached, happens to be on leave or is unavailable due to any administrative/ancillary reason, the trainee officer may kindly be attached with the Link Officer/another Judicial Officer of similar jurisdiction in your district. In case the Mentor Judge is transferred, the trainee officers may be attached with the successor Judge. In such an eventuality, copy of the order of attachment may kindly be sent to the Academy for information and record.

With regards,

Yours faithfully,

  
(Dr. Aditi Choudhary)

Encl.: As above

No. DJA/Acd./Induction (DJS)/Batch-2023/1740/2023/

Copy for information to:

The Trainee DJS Officers (through email only).

31<sup>st</sup> May, 2024

(Dr. Aditi Choudhary)

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HEADQUARTERS)**

No. 37095-37115 TIS HAZARI COURT: DELHI  
JOTP/Gaz./2024

Dated, Delhi the 01 JUN 2024

Copy of letter no. DJA/Acd./Induction(DJS)/Batch-2023/1740/2023/3076, dated 31.05.2024 received from the Delhi Judicial Academy, Dwarka, New Delhi, forwarded for information and necessary action to :-

- 1) The Concerned Judicial Officers of Central District, Tis Hazari Court, Delhi (as per list attached herewith as Annexure 'A').
- 2) The PS to Ld. Principal District & Sessions Judge (HQs), Delhi.
- 3) The Branch Incharge, Facilitation Centre, Tis Hazari Court, Delhi.
- 4) The Website Committee, English/Hindi, Tis Hazari Court, Delhi.
- 5) The LAYERS for uploading the same.

  
(Shefali Barnala Tandon)

Link Officer In-charge Judicial Branch, Central  
For Principal District & Sessions Judge(HQs)  
Tis Hazari Court, Delhi.